

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

STARRED QUESTION NO:166
ANSWERED ON:22.11.2010
HEALTH HAZARDS DUE TO USE OF MOBILES
Kumar Shri Vishwa Mohan;Tewari Shri Manish

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether in view of scientific evidence indicating serious health hazards to the citizens including children from the usage of cell phones and cordless phones, the Government is monitoring the serious risk of cancer and other ailments to the general public and children by the use of cell phones and cordless phones;
- (b) if so, the details thereof;
- (c) whether the Government has issued any guidelines in regard to usage limit and level of permitted radiation emitted by cell phones and cordless phones in the country;
- (d) if so, whether steps have been taken to ensure radiation emission norms of cell phones in conformity with international standards; and
- (e) if so, the details thereof?

Answer

THE MINISTER OF HUMAN RESOURCES DEVELOPMENT, SCIENCE AND TECHNOLOGY AND EARTH SCIENCES AND COMMUNICATIONS AND INFORMATION TECHNOLOGY(SHRI KAPIL SIBAL)

(a) to (e) A Statement is laid on the Table of the House.

STATEMENT TO BE LAID ON THE TABLE OF THE LOK SABHA IN RESPECT OF PARTS (a) TO (e) OF THE LOK SABHA STARRED QUESTION NO. 166 FOR 22nd NOVEMBER, 2010 REGARDING "HEALTH HAZARDS DUE TO USE OF MOBILES".

(a) & (b) No, Madam. However, Department of Telecommunications has constituted an Inter-Ministerial Committee consisting of members from Department of Telecommunications, Indian Council of Medical Research (Ministry of Health and Family Welfare), Department of Bio-Technology and Ministry of Environment & Forest to examine the effect of EMF (electric, magnetic and electromagnetic field) radiation from base stations and mobile phones on human health.

(c) Yes Madam.

(d) & (e)

(i) Telecom Commission has adopted International Commission on Non-Ionization Radiation Protection (ICNIRP) guidelines for mobile phones imposing basic restrictions in terms of SAR(Specific Absorption Rate) value limiting to 2 W/Kg (averaged over 10g tissue) localized for head and trunk in the frequency range of 10 MHz to 10 GHz.

(ii) Indigenous manufacturers of mobile handsets to comply with ICNIRP guidelines and furnish self certificate.

(iii) Mobile handset manufacturers to indicate the level of radiation on the product itself and to clearly communicate the potential danger of mobile phone radiation and exposure.

(iv) A laboratory is being setup in the Telecom Engineering Centre (TEC) under Department of Telecommunications for testing of SAR value of mobile handsets being manufactured/imported in India.